

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA No. 326/JPR/2024
CP No. (IB)- 15/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Gupta Fab Tex ...Operational Creditor/Applicant

Versus

M/s Bunaai Whiteofficial Pvt. Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Prateek Kedawat, Adv.
Mohd. Bilal, Adv.

For the Corporate Debtor : Dinesh Bishnoi, Adv.
Puneet Maheshwari, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner.
Mr. Dinesh Bishnoi, Adv. appearing on behalf of the Respondent. Learned
counsel for the Petitioner has concluded his part of arguments. The matter was
fixed for the argument on the part of learned counsel for the Respondent.

IA No. 326/JPR/2024

This IA has been filed by the Respondent/ Corporate Debtor impleading
the Petitioner and Mr. Ashok Kumar Goyal as a Respondent. Mr. Puneet
Maheshwari, Adv. appearing on behalf of Respondent No. 2 (Mr. Ashok Kumar
Goyal). Final opportunity is being given to settle the matter, failing which, the

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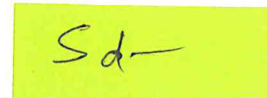
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matter will be decided based on records available with this Bench. List the IA on 21.08.2024.

List the matter on 21.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 03, 2024